

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/536/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the rd 3 February, 2022.

Sub: **Casual leave.**

Ref:- No. MACT (B) 143 dated 02.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.02.2022**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/537/ dated , 03-02-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda